NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(IB) /197/10/HDB/2017 |
| NAME OF THE COMPANY | Resolute Electronics Private Limited |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 10 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|------------|
| P. Anil Mukhanji | Advocate | anil@pamadvocaks.com | P. gulijis |
| , | | 9885314234 | . , |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri Anil Mukherjee, Learned Counsel for the Petitioner. The Learned Counsel for the Petitioner submit that the winding up petition is pending before the Hon'ble High Court and reserved for orders. Post the case on 19.12.2017.

Member (T)

Member (J)

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